## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. T. TAMILYANAN FOR 4th Respondents 22 2. C. PRASANNA VENKARSH Country Country And May And Denkarsh Country Country Country Country Country Country

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## **ORDER**

Shri Anant Merathia, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 and Shri T Tamilvanan, representing counsel for R4 are present. Counsel for petitioner filed CA-16/2017 for impleading necessary parties, copy of which is provided to the other side. Counsel for respondents sought time for filing counter in CA16/2017. Time extended at request. Put up on 01.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)